



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

OA No. 060/0845/2019

Chandigarh, this the 16th day of March, 2020

HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Bal Krishan, aged about 57 years, son of Late Sh. Bhagat Ram, presently working as Assistant Administrative Officer, Group B post, Civil Division No. II, Department of Hospital Engineering, PGIMER, Sector 12, Chandigarh, Pin Code – 160 012, resident of H. No. 59/Type-IV, PGIMER Campus, Sector 12, Chandigarh, Pin Code – 160 012.

.....Applicant

BY ADVOCATE: **Applicant in person**

VERSUS

1. Post Graduate Institute of Medical Education and Research, Sector 12, Chandigarh through its Director, Pin Code – 160 012.
2. Superintending Hospital Engineer, Deptt. of Hospital Engineering and Planning, PGIMER, Chandigarh, Pin Code – 160 012.
3. Administrative Officer, Deptt. of Hospital Engineering and Planning, PGIMER, Chandigarh, Pin Code – 160 012.

.....Respondents

BY ADVOCATE: **Sh. Barjesh Mittal proxy counsel for
Sh. Amit Jhanji**

**ORDER (ORAL)****MR. SANJEEV KAUSHIK, MEMBER(J):-**

1. Heard.
2. Learned Counsel representing the applicant seeks permission to withdraw the present Original Application which is not opposed by the other side. Permitted.
3. This OA stands dismissed as withdrawn accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 16.03.2020
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